

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04-08-2021 AT 2.30 P.M THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/766/2020  
IN  
PETITION NUMBER : CP/301/2020  
NAME OF THE PETITIONER : Ravindranath GE Medical Associates Pvt Ltd  
NAME OF THE RESPONDENTS : Dr. Ravindranath Kancherala & others  
UNDER SECTION : Sec 45, Act 1996

**ORDER**

Counsel for the Applicant is led by Ld. Senior Counsel Mr. R. Sankaranarayanan. Counsel for the Respondent is led by Ld. Senior Counsel Mr. P.S. Raman.

List this matter on **11.08.2021 at 3.00 P.M.** together with other connected applications for hearing.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)

vs